

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AMIRA PURE FOODS PVT. LTD. Date of Commencement of Liquidation: 17-02-2020; List of Stakeholders as on Date: 26-02-2021; Name of IP: Mr. Akash shinghal; Process Number: 1; Last 5 digit of registration number: 10279

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				243000				NA
2	Liquidation costs incurred till date				8884899				NA
3	Secured financial creditors	10	20223162033	10	20223162033	0	0	0	Annexure 3
4	Unsecured financial creditors	2	1910051655	2	1910051655	0	0	0	Annexure 4
5	Operational creditors (Workmen)	15	6424176	15	5428074	0	996102	0	Annexure 5
6	Operational creditors (Employees)	102	172641044	102	161603599	0	11037445	0	Annexure 6
7	Operational creditors (Government Dues)	6	1610693114	6	1610693114	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	35	556594600	35	429841740	0	126752860	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	13678676	1	10659332	0	3019344	0	Annexure 9
Total		171	24493245298	171	24360324446	0	141805751	0	